

THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

3

APPLICATION NO.: _____

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

6-5-2011

OA-179/2011

Mr. S.S. Sharma ld. Counsel for the applicant

Heard ld. counsel for the applicant,
the OA stands disposed of by
a separate order.

Anil Kumar

(Anil Kumar)
Member (A)

J. S. Ratho

(Justice K.S. Ratho)
Member (A)

Central Administrative Tribunal
Jaipur Bench, JAIPUR

OA No. 179/2011

This the 6th day of May, 2011

Hon'ble Shri Justice K.S. Rathore, Member (Judicial)
Hon'ble Shri Anil Kumar, Member (Administrative)

Kheruram Raigar S/o Shri Bodu Ram, aged about 56yrs. R/o Raigaron Ka Mohalla Village Achrole, Tehsil Amer District Jaipur, presently posted in the office of Sub -Divisional Officer (Phones) Govind Nagar & Jorawar Singh Gate, Bharat Sanchar Nigam Ltd. Jaipur (Raj)

...Applicant

(By Advocate: Shri S.S.Sharma)

- VERSUS -

1. Bharat Sanchar Nigam Ltd. through its Chief General Manager, , Rajasthan Circle, Sardar Patel Marge, C Scheme, Jaipur.
2. The Principal General Manager, Telecom District Jaipur, M.I. Road, Jaipur.
3. The Assistant General Manager, (Recruitment) Office of the Chief General Manager, Rajasthan Circle , Sardar Patel Marg, C Scheme, Jaipur.
4. Divisional Engineer- E-II, Office of the Area Manager,(East) B.S.N.L. Sanganer Gate, Jaipur.

.....Respondents

ORDER (ORAL)

The short controversy involved in this OA is that the applicant applied for the examination to the post of T.T.A., which is scheduled to be held on 8.5.2011.

2. It is contended on behalf of the applicant that he has duly filled the application form for the aforesaid examination and sent through post on 18.1.2011 and the last date of receipt the same was 24.1.2011.

3. Since, the examination is going to be held on 8.5.2011, we deem it proper, at this stage, to direct the respondents to consider the applicant's form so filled by the applicant, if it is received well within the time i.e. prior to the last date of receipt of the form and if



found in order then allow him to appear in the examination for the post of T.T.A., which is scheduled to be held on 8.5.2011.

4. Thus, we direct the respondents to undertake this exercise immediately i.e. within a period of one day after receipt a copy of this order, so that applicant may not be deprived of appearing or participating in the aforesaid examination, if otherwise found eligible.

5. The applicant is also advised to represent before the respondents today, itself alongwith copy of this order.

With these observations, the present OA stands disposed of accordingly.

Anil Kumar

(Anil Kumar)
Member (Administrative)

K. S. Rathore

(Justice K.S.Rathore)
Member (Judicial)

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